TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAMETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELLEI, the 13th July, 1978.

NOTIFICATION INCOME TAX

No.2402/F.No. 203/66/78-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Incone-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 under the category of "Association" in the area of other natural or applied sciences, subject to the following conditions:

- (1) that the System Research Institute, Fune will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than Agriculture/Animal Musbandry/Fisheries & Medicines).
- (ii) That the said institute will furnish the amoual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

SYSTEMS RESEARCH INSTITUTE. PUNE.

This notification is effective for a period of three years from 1.4.1978 to 31.3.1981.

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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- 1. All Commissioners of Income-tax. (2 copies).
- 2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statuspics/Publication and Public Relations, New Delhi.
- 3. Directorate of OaM Services (Income-tax), Ist Floor, Aiwan-e-Galib, Mita Sundri Lane, New Dolhi (5 copies).
- 4. Dihe Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mahrauli Road, New Delhi, with reference to their 0.M.No. 1/7/75-RA dated 15.6.78.
- 5. The Executive Director, Systems Research Institute, 6, Parvati Villa Road, Pune-411001, with reference to his letter dated the 29th March, 1978.
- 6. Comptroller & Auditor General of India. (20 copies).
 7. Bulletin Section of D.I. (RS&P). New Delhi. (5 copies).

Sd/-(J.P. SHARMA)

साम्बद्धाः व्यक्तः स्वकृताः

Paradulation of the contract of the paragraph of the contract of the contract